

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 31-01-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Ashutosh Kumar Sharma,Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of service of notice already issued to the
sole respondent.

List the matter again on 22.02.2018.

SANJAY PARIHAR
Registrar

SB